GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2555

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

DIGITAL MODERNIZATION OF POLICE STATIONS

2555. SHRI BHAGWANTH KHUBA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is upgrading or carrying out Digital modernization of police stations in the country;
- (b) if so, the details thereof;
- (c) whether the Government has allocated special funds for developing the technology; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): The responsibility of equipping the State Police Forces lies with the State Governments by virtue of 'Police' being a State subject. However, Government of India supplements the efforts of State Governments by providing central assistance under the scheme of 'Assistance to States for Modernisation of Police' to strengthen police infrastructure. Under this scheme, the States have been provided central assistance for acquisition of latest weaponry, training gadgets, advanced communication and forensic equipment etc. including I.T. systems.

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Under the Crime and Criminal Tracking Network and Systems (CCTNS), the Central Government is interlinking Police Stations throughout the country for the purpose of digitization of crime and criminal records in Police Stations. The project envisages establishment of a national database by collecting information from Police Stations in an electronic eco-system.

(c) & (d): An amount of Rs.1680.72 crores has been released to States & UTs till 31st March, 2018 for implementation of the CCTNS project.
